NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 4/2009 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016

NAME OF THE COMPANY:

Union of India

V/s.

M/s. Maytas Properties Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

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Ld Counsel for the Respondents states that the report has been filed on 18.5.2016. He seeks time to file objections. Let the objections be filed along with other pleadings, if any, within four weeks, with a copy in advance to the Counsel for the Petitioner.

List for further consideration on 13.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

4th August, 2016